

ITEM NO.27

Court 1 (Video Conferencing)

SECTION IV-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition for Special Leave to Appeal (C) No.11558/2021

(Arising out of impugned final judgment and order dated 23-07-2021 in WA No. 562/2021 passed by the High Court of Karnataka at Bengaluru)

FLIPKART INTERNET PRIVATE LIMITED

Petitioner(s)

VERSUS

COMPETITION COMMISSION OF INDIA & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.88885/2021-PERMISSION TO PLACE ON RECORD SUBSEQUENT FACTS, IA No.88882/2021-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No.89074/2021-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA NO.94833/2021-APPLN. TO BRING SUBSEQUENT FACTS/DOCUMENTS ON RECORD & IA NO.94840/2021-APPLN. SEEKING PERMISSION TO FILE ADDL. DOCUMENTS ALONG WITH ANNEXURES)

WITH

SLP(C) No. 11615/2021 (IV-A)

(FOR ADMISSION and I.R. and IA No.89653/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.89656/2021-EXEMPTION FROM FILING AFFIDAVIT and IA No.90038/2021-EXEMPTION FROM FILING AFFIDAVIT and IA No.89654/2021-PERMISSION TO FILE LENGTHY LIST OF DATES and IA No.89657/2021-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES and IA No.90035/2021-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 09-08-2021 These petitions were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE VINEET SARAN
HON'BLE MR. JUSTICE SURYA KANT

For Petitioner(s)

Mr. Gopal Subramaniam, Sr.Adv.
Mr. Sajan Poovayya, Sr.Adv.
Mr. Anand S. Pathak, Adv.
Mr. Amit K. Mishra, Adv.
Mr. Shashank Gautam, Adv.
Mr. Shashank Manish, AOR
Ms. Sreemoyee Deb, Adv.

Ms. Smriti Shah, Adv.
Ms. Anubhuti Mishra, Adv.
Mr. Nikhil Joy, Adv.
Ms. Nidhi Sahay, Adv.
Ms. Gunjan Richharia, Adv.
Mr. Pavan Bhushan, Adv.
Ms. Ujwala Uppaluri, Adv.
Mr. Pratibhanu Singh Karola, Adv.
Ms. Raksha Agarwal, Adv.

Dr. Abhishek Manu Singhvi, Sr.Adv.
Ms. Pallavi Shroff, Adv.
Ms. Shweta Shroff, Adv.
Ms. Manika Brar, Adv.
Mr. Aashish Gupta, Adv.
Mr. Yaman Verma, Adv.
Mr. Chaitanya Safaya, Adv.
Ms. Neetu Ahlawat, Adv.
Ms. Nandita Chauhan, Adv.
Mr. Shivang Singh, Adv.
Mr. Apurv Jain, Adv.
Mr. L.Nidhiram Sharma, Adv.
Ms. Nisha Kaur Uberoi, Adv.
Mr. Gautam Chawla, Adv.
Mr. Akshay Nanda, Adv.
Ms. Shambhvi Sinha, Adv.
Ms. Aditi Khemani, Adv.
Ms. Akrathi Shetty, Adv.
Mr. Ishan Arora, Adv.
Mr. S. S. Shroff, AOR

For Respondent(s)

Mr. Tushar Mehta, SG
Ms. Madhavi Divan, ASG
Mr. Arjun Krishnan, AOR
Mr. Harish B. Narasappa, Adv.
Mr. Ankur Singh, Adv.
Mr. Suhaas R. Shenoy, Adv.
Mr. Shourya Bari, Adv.

Mr. Abir Roy, Adv.
Mr. T. Sundar Ramanathan, AOR
Mr. Gautamaditya Sridhara, Adv.
Mr. Ishaan Chakrabarti, Adv.
Mr. Vivek Pandey, Adv.

UPON hearing the counsel the Court made the following
O R D E R

The Court is convened through Video Conferencing.

Having heard Mr. Gopal Subramaniam, learned Senior counsel appearing for the petitioner in Special Leave Petition (Civil) No.11615/2021, Dr. A.M. Singhvi, learned Senior counsel appearing for the petitioner in Special Leave Petition (Civil) No.11558 of 2021, learned Solicitor General appearing for the Respondent – Competition Commission of India and carefully perusing the material available on record, we see no reason to interfere with the impugned orders passed by the High Court of Karnataka dismissing the Writ Appeals of the petitioners.

The Special Leave Petitions are, accordingly, dismissed.

At this stage, Dr. A.M. Singhvi, learned Senior counsel submits that time to reply to the notice issued by the Office of the Director General, Competition Commission of India is going to expire on 9-8-2021 and prays for extension of time.

Taking into consideration the request made by the learned Senior counsel, time to reply to the notice is extended by a further period of four weeks from today.

It is made clear that no further extension of time would be granted for the purpose.

Consequent upon dismissal of the Special Leave Petitions, all the pending applications filed in the matters also stand disposed of.

(VISHAL ANAND)
ASTT. REGISTRAR-cum-PS

(R.S. NARAYANAN)
COURT MASTER (NSH)